

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**RAJYA SABHA
UNSTARRED QUESTION NO.170
ANSWERED ON 5th DECEMBER, 2023**

AYUSH services in Maharashtra

170 Dr. Fauzia Khan:

Will the Minister of *Ayush* be pleased to state:

- (a) whether Government has taken or proposes to take measures to improve the infrastructure and accessibility of AYUSH services across the State of Maharashtra;
- (b) if so, the details thereof along with the details of the measures taken in the last three years.
- (c) If not, the reasons therefor;
- (d) the details of measures taken under the National AYUSH Mission(NAM) to promote the development of AYUSH practices and medicines across the State of Maharashtra till date; and
- (e) the details of funds sanctioned, allocated and utilized under NAM for the State of Maharashtra during the last three years, year-wise?

**ANSWER
THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

(a) to (d) Public Health being a State subject, the primary responsibility to improve the infrastructure and accessibility of Ayush services across the country including Maharashtra lies with the respective State/UT Government. However, the Government of India has launched the Centrally Sponsored Scheme of the National Ayush Mission (NAM) implementing through States/UTs for the overall development of Ayush systems, including infrastructural development and access to Ayush Services. National Ayush Mission inter-alia makes provisions for the following activities to promote the development of Ayush practices and medicines in the country through State/UT Governments:-

- (i) Operationalisation of Ayush Health & Wellness Centres by upgrading existing Ayush dispensaries and subcentres
- (ii) Co-location of Ayush facilities at PHCs, CHCs and DHs
- (iii) Upgradation of existing standalone Government Ayush Hospitals

- (iv) Upgradation of existing Government/Panchayat/Government aided Ayush Dispensaries/Construction of building for existing Ayush Dispensary (Rented/dilapidated accommodation)/Construction of building to establish new Ayush Dispensary
- (v) Setting up of 10/30/50 bedded integrated Ayush Hospitals
- (vi) Supply of essential drugs to Government Ayush Hospitals, Government Dispensaries and Government/Government aided Teaching Institutional Ayush Hospitals
- (vii) Ayush Public Health Programmes
- (viii) Behaviour Change Communication (BCC)
- (ix) Mobility support at State and District level
- (x) Ayush Gram
- (xi) Establishment of new Ayush colleges in the States where availability of AYUSH teaching institutions is inadequate in Government Sector
- (xii) Infrastructural development of Ayush Under-Graduate Institutions and Post-Graduate Institutions/ add on PG/ Pharmacy/Para-Medical Courses

Further, State/UT Government including Maharashtra may avail financial assistance by submitting proposals through State Annual Action Plans (SAAPs) as per NAM guidelines.

(e) Under NAM, the resource pool had been communicated for submission of SAAPs to the State Government of Maharashtra during 2020-21, 2021-22 and 2022-23, however, Grants-in-aid could not be released to the State Government of Maharashtra due to non-compliance of the guidelines issued by the Department of Expenditure, Ministry of Finance regarding procedure for release of funds under the Centrally Sponsored Schemes (CSS) and monitoring utilization of the funds released.